



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 മാർച്ച് 30 30th March 2021 1196 മീനം 16 16th Meenam 1196 1943 ചൈത്രം 9 9th Chaithra 1943	നമ്പർ } No. } 13
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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vasantha Kumari. S, 'Vrindhavanam', Malayinkeezhu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, holder of Extract of School Admission Register with Admission No. 6328, date of Admission 21-5-1964, issued from G.H.S. Manacaud, have changed my signature as shown below:

Old Signature:

New Signature:

This change will come into effect in all records related to me.

Malayinkeezhu,
22-2-2021.

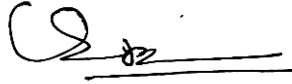
VASANTHA KUMARI. S

NOTIFICATION

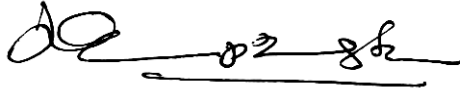
It is hereby notified for the information of all authorities concerned and the public that I, Deepumon P. R Purathekarimaly, Kummanam P. O., Kottayam-686 005 holder of S. S. L. C. No. J 386922 with Register Number 71827 of 1998 March, Employment Certificate with No. G1-1293/2021 dated 28-1-2021 issued by Municipal Secretary Pathanamthitta Municipality, Pre-Degree Examination Certificate with Register Number 6359 of April 2000 issued by Controller of Examinations, Mahatma Gandhi University, Kottayam, also known as Deepu Mon P. R. in the Sanitary Inspector's Diploma Certificate D No. 11501 with Exam Seat No. 21 of May 2001 issued from All India Institute of Local Self Government, Mumbai, Driving Licenece No. 25/5852/2011 dated 15-9-2018 issued by Assistant LA Punalur, also known as Deepumon in the Electoral Identity Card No. MBZ1359835 dated 12-7-2007 issued by Electoral Registration Officer, Kottayam LA Constituency, PAN Card No. ATEPD3160D issued from Income Tax Department Govt. of India, as Deepu in the Ration Card

No. 1523005046 dated 15-3-2017 issued by Taluk Supply Officer, Kottayam and also known as Deepumon Purathekarimaly Raghavan in the Passport No. S4178053 dated 18-9-2018 issued from Passport Office, Trivandrum is one and the same person. Hereafter I have changed my name as Deepu Raghavan and have changed my signature as shown below.

Old Signature:



New Signature:



The above changes will come into effect in all records related to me.

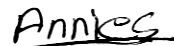
Kottayam,
16-2-2021.

DEEPUMON P. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aniese T V, Palatty House, 642, Piraroor P.O., Aluva Ernakulam District, Pin-683 574 holder of S.S.L.C Book No. E 423494 with Register No. 274855 of March 1993 issued from Department of General Education, Kerala State, also known as Anice T V in the Birth Certificate with Registration No. 1358/2001 date of Registration 25-7-2001 issued by Registrar of Births and Deaths Municipal Office Angamaly, of my daughter Alina Paul, known as Bigi Paulachan in the SSLC No. S 572461 with Register No. 248046 of March 2017 of my daughter Alina Paul, known as Biji Augusthy in the SSLC No. V 518906 with Register No. 372999 of March 2020 of my son Ebin Paulachan, known as Bigi Augusthy in the Birth Certificate with Registration No. 729 date of Registration 6-5-2004 issued by Registrar of Births & Deaths Municipal Office Angamaly, of my son Ebin Paulachan, known as Biji in the Marriage Certificate No. 06/2000 dated 3-10-2020 issued from ST. Joseph's Church, Vengoor, in the Electoral Identity Card No. RZM0179994 dated 9-2-2011 issued by the Electoral Registration Officer Angamaly LA Constituency, known as Biji T V in the Ration Card No. 1736107526 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Aluva, is one and the same person. Hereafter I have changed my name as Biji Paulachan consequent on my Marriage and have changed my signature as shown below.

Old Signature:



New Signature :



This change will come in to effect in all records related to me.

Piraroor,
6-2-2021.

ANIESE T V

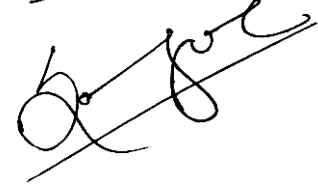
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sanjo. P. C, Purathour House, Thampuranpadi, Aiswarya Nagar, Kottapadi P. O., Chavakkad Taluk, Thrissur District, Pin-680 505, holder of S. S.L.C. No. L 489787 with Register No. 303430 of March 2011, have changed my signature as shown below.

Old Signature:



New Signature:



This change will come into effect in all records related to me.

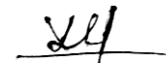
Kottappadi,
27-1-2021.

SANJO. P. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vineesh C., Vazhayil Thazhe House, Kottayam Malabar P. O., Kuthuparamba, Kannur District, Pin-670 643, holder of Extract of School Admission Register with Admission No. 3757, Date of Admission 28-5-1991, issued by the Headmistress, Govt. High School, Kottayam Malaboar, Driving Licence No. PY03 20100018168 issued on 14-7-2010 from Government of Puducherry Transport Department, PAN Card No. BEYYPV1740K issued from Income Tax Department Govt. of India, and as Vineeshkumar in the Ration Card No. 2367052856 (Sl. No.2) Dated 25-7-2019 issued by the Taluk Supply Officer, Thalassery, is one and the same person. Hereafter I have changed my name as Vineeshkumar Chambalon and have changed my signature as given below.

Old Signature:



New Signature:



The above changes will come into effect in all records related to me.

Kottayam Malabar,
2-2-2021.

VINEESH C.

NOTIFICATION

I, Remya Raj R, Madavila Vadakkethattu Puthen Veedu, Kurumkutti, Parassala P. O, Neyyattinkara Taluk Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Lutheran Mission Xian Nadar in my S S L C Certificate No. K 382979 with Register No. 439541 of March 1998, is corrected as SIUC Christian Nadar vide Certificate No. A6/6317/21/K.dis, dated 21-1-2021, issued by the Tahsildar, Taluk Office Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
11-2-2021.

REMYA RAJ R

NOTIFICATION

I, Thankamony B, Anie Bhavan, Therivila, Manaveli, Thirupuram P O, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. B 368552 with Register No. 520040 of March 1990, is corrected as Latin Catholics Christian vide Certificate No. A6/6746/20/K.Dis, dated 13-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
16-2-2021.

THANKAMONY B

NOTIFICATION

I, Abhijith. B. S, Therivila Veedu, House No. 17/337, Vazhuthoor, Neyyattinkara P. O, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 121, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. M 445790 with Register No. 569512 of March 2012, is corrected as Christian, SIUC Nadar vide Certificate No. A6/6805/21/K.Dis, dated 12-12-2021, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Neyyattinkara,
22-2-2021.

ABHIJITH B. S

NOTIFICATION

I, Paul Sheeja Baby, Kumar Bhavan, Alatharavilakam, Arayoor P O, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my minor daughter Jasmine S, whose Community which is wrongly entered as Hindu, Sambavar in her S S L C Certificate No. V 684312 with Register No.521990 of March 2020, is corrected as Christian, Sambavar vide Certificate No. A6/6978/21/K.Dis, dated 12-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to her.

Neyyattinkara,
19-2-2021.

PAUL SHEEJA BABY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jeena C. V, 'Pavizham', Kaithoorakonam Thadatharikathu Veedu, Edacode, Nemom P. O, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 020, holder of S. S. L. C. No. K 386954 with Register No. 445840 of March 1998; Marriage Certificate with Registration No. 179/2010, date of Registration 10-12-2010, issued from Maranalloor Grama Panchayat; Birth Certificate with Registration No. 19270/2005, date of Registration 4-11-2005, issued from Corporation of Thiruvananthapuram, of my daughter Avani A. J, also known as Soumya C. V in the Birth Certificate with Registration No. 1058/2009, date of Registration 31-12-2009, issued from Neyyattinkara Municipality, of my son Anith A. S; Ration Card No. 1106274625 (Sl. No. 1), dated 6-4-2019, issued by the Taluk Supply Office, Neyyattinkara; Permanent Account No. KPPPS5269F, issued from Income Tax Department, Government of India, and in the Electoral Identity Card No. KKL1553205, dated 24-10-2015, issued by the Electoral Registration Officer, Kattakkada Assembly Constituency, is one and the same person. Hereafter I will be known by the name Soumya C. V only and will sign accordingly.

This change will come into effect in all records related to me.

Nemom,
24-2-2021.

JEENA C. V

NOTIFICATION

I, Binitha. S, Thazhekuruwithottam Veedu, Kulathoor, Uchakkada P. O, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as SIUC Xian, Nadar in my S. S. L. C. Book No. J 205588 with Register No. 284498 of March 1997, is corrected as Christian, Latin Catholics vide Certificate No. A6/7044/20/K.Dis, dated 12-1-2021, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Uchakkada,
1-3-2021.

BINITHA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Revathy Babu G, Revathy Bhavan, House No. 103, Pottakuzhi, Parasuvaikkal. P. O, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 508; holder of S S L C Certificate No. H 498804 with Register No. 548175 of March 2008; Higher Secondary Examination Certificate No.HSE 509230 with Register No. 6031155 of June 2010(SAY), issued by Board of Higher Secondary Examination, Government of Kerala; Registration Certificate with Register No. KL04201900657, dated 19-3-2019, issued by the Registrar, Kerala Nurses and Midwives Council, Thiruvananthapuram; Birth Certificate with Registration No. 5961/1992, date of Registration 1-7-1992, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Electoral Identity Card No. SIE0308080, dated 10-1-2012, issued by the Electoral Registration Officer, Parassala LA Constituency; Permanent Account No. BZNPR0582D, issued from Income Tax Department, Government of India; also known as Revathybabu G in the Ration Card No. 1106077560 (S1 No. 3) dated 15-3-2017, issued by Taluk Supply Officer, Neyyattinkara; and known as Revathy Babu Girija in the Passport No. R 9042898, date of issue 28-2-2018, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Riya Mariyam B G and will sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
3-3-2021.

REVATHY BABU G

NOTIFICATION

I, Vimala. J, Ottappanavila Veedu, Pazhayauchakkada, Uchakkada P. O, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S.S.L.C. Book No. H 156100 with Register No. 114834 of March 1995 and Register No. 292754 of March 1996, is corrected as Christian, Latin Catholic vide Certificate No. A6/5057/21/K.Dis., dated 10-2-2021, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Uchakkada,
1-3-2021.

VIMALA. J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, T Muraleedharan Nair, Archana, TC 17/1935(1), Narayana Lane, Poojappura. P. O, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 012, holder of School Certificate with Admission No. 5582, date of Admission 4-6-1967, issued by the Headmaster, S.M.V. Govt. High School, Thiruvananthapuram; also known as Muraleedharan Nair in the Electoral Identity Card No. FVM1321322, dated 23-10-2015, issued by the Electoral Registration Officer, Nemom Constituency; Driving Licence No. KL01 19860000255, date of issue 5-5-1986, issued by RTO, Thiruvananthapuram, known as T Muraleedharannair in the Ration Card No. 1101008423 (Sl. No. 6), dated 15-3-2017, issued by Taluk Supply Officer, South, Thiruvananthapuram; known as T M Nair in the Permanent Account No. ARZPN0987B, issued by Income Tax Department, Government of India; Diploma in Mechanical Engineering Certificate with No. 096978 F, dated 20-4-1982, issued from Officer in Charge for Commodore Naval Barracks, Indian Navy; known as T Muraleedharan Nair in the Ex Servicemen Identity Card with Service No. 96978F, date of Discharge 29-6-1982, issued by Zila Sainik Welfare Officer, Thiruvananthapuram; and known as Thankappan Nair Muraleedharan Nair in the Duplicate Certificate of the Service of in the Indian Navy with No. 96978 F, issued by the Bureau of Sailors, Mankhurd, Bombay-88; is one and the same person. Hereafter I will be known by the name T Muraleedharan Nair only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
19-2-2021.

T MURALEEDHARAN NAIR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kumari Mridula S., Archana, TC 17/1935(1), Narayana Lane, Poojappura P.O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 012, holder of Extract of Admission Register with Admission No. 4292, date of Admission 24-5-1961, issued by the Headmistress, N.S.S.H.S.S. Palkulangara; and known as Mridula M Nair in the Ration Card No. 1101008423 (Sl No. 1), dated 15-3-2017, issued by Taluk Supply Officer, South, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Mridula M Nair only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
19-2-2021.

KUMARI MRIDULA S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Khadeeja, Perinchirakonathu Mele Veedu, Thundathil P. O, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 581 (name changed vide Kerala Gazette Notification Vol. VIII, 3rd September 2019, Gazette No. 36, Page No. 351), holder of S. S. L. C. Book No. J 105910 with Register No. 450931 of March 1998; Driving Licence No.1/11718/2009, dated 10-1-2020, issued by the Asst. LA, Kazhakkuttom, also known as Saritha Suresh Kumar in the Secondary School Examination April-2020 Marks Statement S. No. A/20 042114 with Roll No. M09001192049 of April 2020, issued from National Institute of Open Schooling, Noida, of my daughter Sohitha Suresh, is one and the same person. Hereafter I will be known by the name Khadeeja only.

It is further notified that my minor daughter Sohitha Suresh, holder of Secondary School Examination April-2020 Marks Statement S. No. A/20 042114 with Roll No. M09001192049 of April 2020, issued from National Institute of Open Schooling, Noida, also known as Swaliha. S (name changed vide Kerala Gazette Notification Vol. VIII, 3rd September 2019, Gazette No. 36, Page No. 351) in the Birth Certificate with Registration No. 2298/2004, date of Registration 11-3-2004, issued from Thiruvananthapuram Corporation, is one and the same person. Hereafter she will be known by the name Swaliha. S only.

The above changes will come into effect in all records related to us.

Thundathil,
20-2-2021

KHADEEJA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Devu Krishnan, C 14/1468(1), Karthika, Vigneswara Road, Near RBI, Bakery Junction, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014; (Name changed vide Kerala Gazette Notification Vol. LIV, 31st March 2009, Gazette No. 13, Page No. 391), holder of Secondary School Examination Certificate with Registration No. M115/06618/0153, Roll No. 4337533, dated 28-5-2015, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Higher Secondary Examination Certificate No. HSE 2/2017/028358 with Register No. 4029035 of March 2017, issued by Board of Higher Secondary Examinations, Government of Kerala; Ration Card No. 1102040355 (Sl. No. 2), dated 15-3-2017 issued by Taluk Supply Officer, North, Thiruvananthapuram; Birth Certificate Reg. No. 1020/98 dated 18-12-1998 issued by The Registrar of Birth and Death, Corporation of Thiruvananthapuram; Driving Licence No. 1/2243/2017, dated 29-3-2017, issued by ALA, Thiruvananthapuram; Permanent Account No. AGNPV9653K, issued from Income Tax Department, Government of India; have changed my name as Devika Krishnann.

This change will come into effect in all records related to me.

Thiruvananthapuram,
23-2-2021.

DEVU KRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Banat. P, Rakesh Villa, Santhipuram, Puthucurichy P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 303, holder of Extract of School Admission Register with Admission No. 1789, date of Admission 21-5-1973, issued from Our Lady of Mercy H. S. School, Puthucurichy, also known as Banat in the Marriage Certificate dated 29-1-2021, issued from St. Joseph's Church, Santhipuram, Thiruvananthapuram; S. S. L. C. No. D 054159 with Register No. 219916 of March 2004, of my daughter Radhu. G, known as Banatt in the Electoral Identity Card No. BCC1375518, dated 10-12-2019, issued by the Electoral Registration Officer, Chirayinkeezhu (SC) Assembly Constituency, known as Benet in the S. S. L. C. No. B 478860 with Register No. 642452 of March 2001, of my son Rakesh. G; Passport No. M2736435, dated 13-10-2014, issued from Passport Office, Thiruvananthapuram, of my husband George Antony Cruz, is one and the same person. Hereafter I have changed my name as Banat George consequent on my marriage.

This change will come into effect in all records related to me.

Puthucurichy,
23-2-2021.

BANAT. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suja. L, B. S. Bhavan, Valiyamala, Cherappally, Aryanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, have changed the name of my minor daughter Arya Benjamin. S, holder of Birth Certificate with Registration No. 2882/2004, date of Registration 6-7-2004, issued from Thiruvananthapuram Corporation; School Certificate with Admission No. 17685, date of Admission 1-6-2016, issued from S. N. H. S. School, Uzhamalakkal; Ration Card No. 1105151123 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad as Hanna Benjamin. S.

This change will come into effect in all the records related to her.

Aryanad,
26-2-2021.

SUJA. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shajimon. G, Shaji Bhavan, Chittattinkara, Kizhuvilam P. O., Valiyakunnu, Attingal, Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 104, holder of S. S. L. C. No. 248232 with Register No. 381907 of March 2000; Higher Secondary Examination (Class XII) Certificate No. HSE 164302 with Register No. 301229 of August 2002, issued from Board of Higher Secondary Examination, Government of Kerala; Driving Licence No. 16/3185/2011, dated 27-5-2011, issued by the Asst. LA Attingal, also known as Shajimon in the Ration Card No. 1104072621 (Sl. No. 2), dated 29-5-2019, issued by the Taluk Supply Officer, Chirayinkeezhu; Electoral Identity Card No. JMR1759901, dated 10-6-2011, issued by the Electoral Registration Officer, Attingal LA Constituency and known as Shajimon Gopinathan Pillai in the Passport No. R9032664, dated 12-2-2018, issued by the Passport Officer, Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Shaji Gopinathan and will sign accordingly.

This change will come into effect in all records related to me.

Kizhuvilam,
12-2-2021.

SHAJIMON. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akashdeep P, Deepam, CRA-232A, M K Road, Chadiyara, Poojappura P. O., Thiruvananthapuram, Pin-695 012, holder of All India Secondary School Examination 2018 Certificate with Registration No. T118/06589/00006, Roll No. 4300643 dated 29-5-2018 issued by Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. 531669 with Register No. 7034349 dated 15-7-2000 issued by Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Birth Certificate with Registration No. 956/02, date of Registration 25-9-2002 issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, Ration Card No. 1102053237 (Sl. No. 3) dated 28-1-2019 issued by the City Rationing Officer-North, Thiruvananthapuram have changed my name as Akash Pradeep.

This change will come into effect in all records related to me.

Thiruvananthapuram,
24-2-2021.

AKASHDEEP P

NOTIFICATION

I, Fazariya Beevi. S, TC. 20/2684, Kollavilakam House, Karamana P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 002, do hereby notify for the information of all authorities concerned and the public that my minor daughter Aysha F. A, holder of Birth Certificate with Registration No. 26774/2006, date of Registration 15-9-2006, issued from Thiruvananthapuram Corporation; Ration Card No. 1102045113 (Sl. No. 2), dated 29-11-2018, issued by the City Rationing Officer North, Thiruvananthapuram, also known as Aysha Fazariya Beevi Ansar in the Extract of School Admission Register with Admission No. 8800, date of Admission 27-4-2018, issued from Government Girls H. S. School Cottonhill, Thiruvananthapuram; Passport No. N4042320, dated 21-3-2016, issued from Embassy of India, Riyadh, is one and the same person. Hereafter I have changed her name as Aysha Ansar.

This change will come into effect in all records related to her.

Karamana,
26-2-2021.

FAZARIYA BEEVI. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun.S.S, S/o N Sethunathan residing at Kayikkara Ammu Edifice TC 67/3241, Old TC 48/252-2, PRA 49A, Near Pazhanchira Temple, Paravankunnu, Poonthura P. O., Muttathara Village, Thiruvananthapuram Taluk, Thiruvananthapuram District, Kerala State, Pin-695 026, holder of S S. L. C. Book No. A218505 with Register No. 59787 of September 1988, Driving License No. 1/2191/1991, dated 2-5-2011, issued by ALA, Thiruvananthapuram; Electoral Identity Card No. UYX0339796, dated 29-6-2015, issued by the Electoral Registration Officer, Nemom Constituency; Permanent Account No. BFDPS6829E, issued from Income Tax Department, Government of India; Secondary School Examination Certificate with Registration No. T117065280060, Roll No. 4339348, dated 3-6-2017, issued by Controller of Examinations, Central Board of Secondary Education, Delhi of my son Adhithya Chakravarthi and in his Birth Certificate with Registration No. 2030/2001, date of Registration 19-10-2001, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Birth Certificate with Registration No. 8880/2005, date of Registration 8-8-2005, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram of my daughter Aarsha Lakshmi. A.S; Electoral Identity Card No. UYX0144212, dated 14-8-2014, issued by the Electoral Registration Officer, Nemom Constituency of my wife Seena Arun and known as S. S. Arun in the Ration Card No. 1101087550 (Sl. No. 4), dated 11-9-2020, issued by City Rationing Office, South, Thiruvananthapuram; known as Subhadra Sethunathan Arun in the Passport No. L5669679, date of issue 18-12-2013, issued from the Passport Office, Thiruvananthapuram, Electoral Identity Card No. UYX1073873, dated 9-10-2020, issued by the Electoral Registration Officer, Nemom Constituency of my son Adhithya Chakravarthi is one and the same person. Hereafter I will be known by the name Arun Kayikkara only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
24-2-2021.

ARUN. S. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ligi George, Bethany Convent, Nalanchira P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 015, presently working as HST NS (PEN : 674539), in the St. Goretti's Girls Higher Secondary School, Nalanchira, Thiruvananthapuram, holder of S. S. L. C. Book No. E 621029 with Register No. 79980 of March 1985; Higher Secondary Course Certificate S. No. AB 0794004 with Register No. 825895 of March 1993, issued from Board of Higher Secondary Examination, Tamil Nadu; Bachelor of Science Degree Certificate with Register No. 93/BT/22, dated 21-4-1997, issued from University of Madras, Tamilnadu; Master of Science Degree Duplicate Certificate with Register No. 022M0736K00608, dated 5-2-2008, issued from Annamalai University, Tamilnadu; Bachelor of Education Degree Certificate No. 199467 with Register No. 1268 of April 1999, issued from University of Kerala; Permanent Account No. BNNPG2714G, issued from Income Tax Department, Government of India, also known as Mahima S I C in the Electoral Identity Card No. UHE0010876, dated 23-10-2015, issued by the Electoral Registration Officer, Vattiyoorkavu Assembly Constituency, known as Mahima S R in the Driving Licence No. KL 15 20180000012, dated 15-1-2001, issued by the RTO, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Mahima George and will sign accordingly.

This change will come into effect in all records related to me.

Nalanchira,
26-2-2021.

LIGI GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dhanya. S, Chillakadu Panayil Puthen Veedu, Muttada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 025, holder of S. S. L. C. No. P 087994 with Register No. 544013 of March 2014, have embraced Christianity from Hindu, Cheramar Community with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Muttada,
1-3-2021.

DHANYA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lissamma Joseph, Bethany Convent, Nalanchira P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 015, presently working as HST NS (PEN: 690965), in the St. Goretty's Girls Higher Secondary School, Nalanchira, Thiruvananthapuram, holder of S. S. L. C. Book No. F 158221 with Register No. 290416 of March 1986; Bachelor of Science Degree Certificate No. 177459 with Register No. 30168 of April 1998, issued by the Vice-Chancellor, University of Kerala; Bachelor of Education Degree Certificate No. 219329 with Register No. 1273 of April 2000, issued by the Vice-Chancellor, University of Kerala; Permanent Account No. BIOPJ8013K, issued from Income Tax Department, Government of India, also known as Rose in the Electoral Identity Card No. UHE0045260, dated 23-10-2015, issued by the Electoral Registration Officer, Vattiyookavu Assembly Constituency, known as Lisamma Joseph in the Pre-Degree Examination Certificate Sl. No. 1182 with Register No. 36879 of April 1991, issued from University of Kerala, is one and the same person. Hereafter I have changed my name as Rose Brijeetha and will sign accordingly.

This change will come into effect in all records related to me.

Nalanchira,
26-2-2021.

LISSAMMA JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binu. S, Valamoozhi Vadakkumkara Veedu, Panayamuttom P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin- 695 561, holder of Standard X-Equivalency Certificate No. AZ 30279 with Register No. 11720 of November 2016, have embraced Hinduism from Christian, Cheramar Community with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Panayamuttom,
23-2-2021.

BINU. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aswathi. S. Varghese, Bethany Convent, Nalanchira P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 015, presently working as L P School Assistant, in the St. Goretty's L. P. School, Nalanchira, Thiruvananthapuram, holder of S. S. L. C. No. 267869 with Register No. 479485 of March 1999; Higher Secondary Examination (Class XII) Certificate No. HSE 174038 with Register No. 507284 of March 2002, issued from Board of Higher Secondary Examination, Government of Kerala; Trained Teachers' Certificate No. 011946 with Register No. 15523, dated 12-11-2007, issued from Department of Education, Government of Kerala; Bachelor of Arts Degree Certificate No. 0623984 with Register No. 5585 of April 2019, issued by the Vice-Chancellor, University of Kerala; Driving Licence No. 19/2839/2014, dated 29-5-2014, issued by the Asst. LA, Parassala, also known as Vijay in the Permanent Account No. AYVPV6298G, issued from Income Tax Department, Government of India; Electoral Identity Card No. ALS0407973, dated 9-1-2012, issued by the Electoral Registration Officer, Kayamkulam LA Constituency, is one and the same person. Hereafter I have changed my name as Vijai Varghese and will sign accordingly.

This change will come into effect in all records related to me.

Nalanchira,
26-2-2021.

ASWATHI. S. VARGHESE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pradeep R K, Deepam, CRA-232A, M K Road, Chadiyara, Poojappura P. O., Thiruvananthapuram, Pin-695 012, have changed the name of my minor son Thejusdeep P, holder of All India Secondary School Examination 2020 Certificate with Registration No. T120/06589/0256, Roll No. 24100239 dated 15-7-2000 issued by Central Board of Secondary Education, Delhi, Birth Certificate with Registration No. 677/04, date of Registration 17-7-2004 issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, Ration Card No. 1102053237 (Sl. No. 4) dated 28-1-2019 issued by the City Rationing Officer-North, Thiruvananthapuram as Thejus Pradeep.

This change will come into effect in all records related to him.

Thiruvananthapuram,
24-2-2021.

PRADEEP R K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby Salini. M, Karuthamvilakam, TC. 65/987, Thiruvallam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 027, holder of S. S. L. C. No. A 307013 with Register No. 113365 of March 2002; Higher Secondary Examination (Class XII) Certificate No. HSE 0145792 with Register No. 1028802 of March 2004, issued from Board of Higher Secondary Examination, Government of Kerala, also known as Baby Salini in the Ration Card No. 1103195885 (Sl. No. 1), dated 27-7-2020, issued by the Taluk Supply Officer, Thiruvananthapuram, known as Salini. M in the Birth Certificate with Registration No. 34981/2006, date of Registration 25-11-2006, issued from Thiruvananthapuram Corporation, of my daughter Aiswarya. S; Birth Certificate with Registration No. 24954/2014, date of Registration 28-9-2014, issued from Thiruvananthapuram Corporation, of my son Abinand. S and known as Salini Electoral Identity Card No. GPL1895762, dated 5-11-2005, issued by the Electoral Registration Officer, Kovalam LA Constituency, is one and the same person. Hereafter I will be known by the name Salini. M only.

This change will come into effect in all records related to me.

Thiruvallam,
23-2-2021.

BABY SALINI. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raji J, Deepam House, TC 34/840, Valiathope, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008; holder of S S L C Book No.A 441328 with Register No. 52495 of April 1971; also known as Joseph Raji in the Ration Card No. 1101012943 (Sl No. 3), dated 15-3-2017, issued by Taluk Supply Officer, South Thiruvananthapuram; Electoral Identity Card No.YUC0095703, dated 9-7-2013, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency; Permanent Account No. CEVPR2737C, issued from Income Tax Department, Government of India; S S L C Certificate No. A 308231 with Register No. 230760 of March 2004, of my daughter Cigi R; known as Alex (Joseph Raji) in the Marriage Certificate dated 17-3-2021, issued from St.Anne's Church, Valiathope, Thiruvananthapuram; and known as Joseph in the Baptism Certificate dated 4-3-2021, issued from St.Anne's Church, Valiathope, Thiruvananthapuram, of my daughter Siji; is one and the same person. Hereafter I will be known by the name Joseph Raji only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
22-3-2021.

RAJI J

Gaz. No. 13/2021/DTP (Part IV).

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabeekka M, TC 46/513(2), PPRA-96, Palli Street, Poonthura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 026; holder of S S L C Book No.K 198620 with Register No. 443307 of March 1998; Pre Degree Examination Pass Certificate with Register No. 52710 of March 2000, issued by the Controller of Examinations, University of Kerala; Desktop Publishing Certificate (DTP) with Register No.25568, dated 18-3-2008, issued by the Chairman, Information Technology Education Council, Thiruvananthapuram; Beautician Certificate dated 16-8-2007, issued from Government Polytechnic College, Neyyattinkara; National Certificate in Modular Employable Skills Certificate No. CHN-01888331, dated 20-11-2014, issued from National Council for Vocational Training, Chennai; Transfer Certificate No.120/98-99 with Admission No. 13753, issued by the Headmistress, Govt. HS, Balaramapuram Ration Card No. 1101077254 (Sl. No.1), dated 15-3-2017, issued by Taluk Supply Officer, South Thiruvananthapuram; also known as M Sabeekka in the Gandhi Study Programme Certificate dated 21-12-2001, issued from Centre for Gandhi Studies, University of Kerala; known as Sabeekka in the Electoral Identity Card No. HFJ1460203, dated 2-1-2001, issued by the Electoral Registration Officer, Nemom LA Constituency; known as Sabeekka Anas in the Passport No.K 2740956, date of issue 3-2-2012, issued from the Passport Office, Thiruvananthapuram; known as Sabeekka Mohammed Ezudheen in the Permanent Account No.ESIPM3938P, issued from Income Tax Department, Government of India; known as Sabeeka M in the Birth Certificate with Registration No. 23176/2015, date of Registration 25-9-2015, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my son Ayaan Yazeen A; known as Shafeeka in the Marriage Certificate No.PT.198/2005, dated 24-5-2005, issued by the Secretary, Poonthura Puthenpally Muslim Jama Ath; Birth Certificate with Registration No. 4163/2011, date of Registration 22-2-2011, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my daughter Aafiya Yasmin A S; and known as Shafeekha in the Birth Certificate with Registration No. 92/05, date of Registration 19-1-2005, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my daughter Aaliya Yasmin S; is one and the same person. Hereafter I have changed my name as Shafeeka M.

This change will come into effect in all records related to me.

Thiruvananthapuram,
21-1-2021.

SABEEKKA M

NOTIFICATION

I, Reshma S R, S R Bhavan, Kakkackuzhy, Charuvila, Venniyoor, Nellivila P O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 523, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Chakravar in my SSLC Certificate No. Q 545207 with Register No. 136628 of March 2015, is corrected as Hindu, Chakravar vide Certificate No. A5-12410/2021/K.dis, dated 23-3-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
24-3-2021.

RESHMA S R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashitha Asangan, Sheeja Nivas, Mathanadu, House No.143, Koliyacode P. O., Venjaramoodu, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607; holder of Secondary School Examination, 2018 Certificate with Registration No. T118/07207/0036, Roll No. 4302567, dated 29-5-2018, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Birth Certificate with Registration No. 3706, date of Registration 1-12-2001, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; and known as Ashitha Asangan in the Ration Card No. 1105074721 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; Passport No. S 9983828, date of issue 25-9-2019, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Ashitha Asangan only.

This change will come into effect in all records related to me.

Nedumangad,
19-2-2021.

ASHITHA ASANGAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Minimol. P, Tekkumkara Veedu, Veliyannoor P. O., Vellanad, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 543, holder of S. S. L. C. No. N 332027 with Register No. 136925 of May 2013, have embraced Hinduism from Christian, Sambava Community with the same name. Hereafter I will be a member of Hindu, Sambava Community.

This change will come into effect in all records related to me.

Kulappada,
22-2-2021

MINIMOL. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Praveen Kumar. S, Parayil Vilakathu Veedu, Kulappada P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of Extract of School Admission Register with Admission No. 11360, date of Admission 25-5-2000, issued from S. N. H. S. School, Uzhamalakkal, have embraced Hinduism from Christian, Sambava Community with the same name. Hereafter I will be a member of Hindu, Sambava Community.

This change will come into effect in all records related to me.

Kulappada,
22-2-2021.

PRAVEEN KUMAR. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saji Kumar. V, Parameswara Mandiram, Aryanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S. S. L. C. Book No. D 137337 with Register No. 100135 of March 1991; School Certificate with Admission No. 1675, dated 23-2-2021, issued from Chinthalya Vidyalayam, Senior Secondary School, Devancode, Kallikkadu, of my daughter Anika Saji, also known as Sajikumar. V in the Permanent Account No. BCOPV8832Q, issued from Income Tax Department, Government of India; Driving Licence No. 21/1026/1996, dated 6-3-2019, issued by the Asst LA, Nedumangad; Marriage Certificate with Registration No. 3/2010, date of registration 5-1-2010, issued from Karakulam Grama Panchayat; Ration Card No. 1105104135 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad; Birth Certificate with Registration No. 2225/2010, date of Registration 20-11-2010, issued from Nedumangad Municipality, of my daughter Anika Saji; Birth Certificate with Registration No. 18013/2019, date of Registration 18-7-2019, issued from Thiruvananthapuram Corporation, of my daughter Ameya Saji, known as Sajikumar in the Electoral Identity Card No. KL/19/131/171565 dated 20-4-1997, issued by the Electoral Registration Officer, Aryanad Constituency, is one and the same person. Hereafter I have changed my name as Sajilal. V.

This change will come into effect in all records related to me.

Aryanad,
26-2-2021.

SAJI KUMAR. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheebarani A. K, Palliveedu, Thottumukku, Vithura P. O., Nedumangad Taluk, Thiruvananthapuram District, holder of S. S. L. C. Book No. C 246206 with Register No. 494975 of March 1990, have embraced Hinduism from Christian, Sambavar Community with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Vithura,
26-2-2021.

SHEEBARANI A. K

NOTIFICATION

I, Safir. M, Manpurath Veedu, Mannanthala, Elanchiyam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 563, do hereby notify for the information of all authorities concerned and the public that my minor daughter S. J. Jessana, holder of Birth Certificate with Registration No. 11073/2007, date of Registration 20-4-2007, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation; School Certificate with Admission No. 7948, dated 5-2-2020, issued by the Headmistress, Iqbal Higher Secondary School, Peringammala, also known as Jessana J. S in the Ration Card No. 1105166403 (Sl. No. 3), dated 4-2-2020, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I have changed her name as Aflaha. J.

This change will come into effect in all records related to her.

Elanchiyam,
26-2-2021.

SAFIR. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aparna Benjamin. S, B. S. Bhavan, Valiyamala, Cherappally, Aryanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S. S. L. C. No. U 614969 with Register No. 229771 of March 2019; Birth Certificate with Registration No. 412/2003, date of Registration 18-2-2003, issued from Thiruvananthapuram Corporation; Ration Card No. 1105151123 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, have changed my name as Annliya Benjamin. S and will sign accordingly.

This change will come into effect in all records related to me.

Aryanad,
26-2-2021.

APARNA BENJAMIN. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nazar. P, Vazhavila Veedu, Vellachalil, Kattuputhuseri, Pallickal P. O., Varkala Taluk, Thiruvananthapuram District, Pin-691 504, holder of Extract of School Admission Register with Admission No. 8827, date of Admission 21-5-1980, issued from Government Vocational Higher Secondary School, Pakalkuri, also known as Nazharudeen. P in the Birth Certificate with Registration No. 479/2004, date of Registration 24-9-2004, issued from Nedumangad Municipality, of my son Abdulla. N, known as Nazarudheen. P in the S. S. L. C. No. M 379095 with Register No. 537187 of May 2012, of my daughter Jauhara. N, known as Nazarudheen in the Extract of School Admission Register with Admission No. 8564, date of Admission 8-1-2014, issued from Government High School, Pallickal, of my son Muhammad Ali Jowhar, known as Nasarudeen in the Birth Certificate with Registration No. 13925/1995, date of Registration 5-12-1995, issued from Thiruvananthapuram Corporation, of my daughter Jauhara. N, known as Nazarudeen. P in the Birth Certificate with Registration No. 60/99, date of Registration 5-3-1999, issued from Nellanadu Grama Panchayat, of my son Muhammad Aly Jouhar; Disability Certificate Sl. No. P3/1880/2014, dated 19-8-2014, issued by the Chairman & Superintendent, Medical College Hospital, Thiruvananthapuram; Electoral Identity Card No. CGC2486611, dated 7-4-2016, issued by the Electoral Registration Officer, Varkala Assembly Constituency; Ration Card No. 1171051055 (Sl. No. 4), dated 25-2-2019, issued by the Taluk Supply Office, Varkala, and known as Nazarudheen Pareedu Kunju in the Passport No. U8428619, dated 7-1-2021, issued by the Regional Passport Officer, Thiruvananthapuram, of my son Muhammadu Ali Jauhar Nazarudheen, is one and the same person. Hereafter I will be known by the name Nazarudheen. P only.

This change will come into effect in all records related to me.

Pallickal,
25-2-2021.

NAZAR. P

NOTIFICATION

I, Sunil R, Kizhakkuvilakom, Azhoor P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 305, do hereby notify for the information of all authorities concerned and the public that my minor daughter Nikhila, holder of S S L C Certificate No. V 368466 with Register No. 490520 of March 2020; Ration Card No. 1104015296 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; and known as Nikhila S in the Birth Certificate with Registration No.155/2004, date of Registration 16-1-2004, issued by the Registrar of Births and Deaths, Chirayinkeezhu Grama Panchayat; is one and the same person. Hereafter she will be known by the name Nikhila S only.

This change will come into effect in all records related to her.

Chirayinkeezhu,
11-2-2021.

SUNIL R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lalitha, 'Sree Gokulam'. Machel, Machel P. O, Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, holder of Electoral Identity Card No. HFJ1741677, dated 24-10-2015, issued by the Electoral Registration Officer, Kattakada Assembly Constituency; Ration Card No. 1170050638 (Sl. No. 5), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakada, also known as Lalitha Kumari in the Secondary School Cumulative Record Book No. 39943 of 1982-1983, issued by the Director of School Education, Madras, Tamil Nadu, of my son Gopa Kumar. S, is one and the same person. Hereafter I have changed my name as Lalithakumari. S.

This change will come into effect in all records related to me.

Machel,
1-3-2021.

LALITHA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ratheesh Kumar. F, Charupara Veedu, Chemboor, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. I 381042 with Register No. 302162 of March 1996, have embraced Hinduism from Christian, Sambavar Community with the same name.

It is further notified that my minor son Abhinav. R, holder of School Certificate with Admission No. 11914, dated 23-1-2021, issued by the Headmaster, LMS LP School, Chemboor, has embraced Hinduism from Christian, Sambavar Community with the same name. Hereafter we will be members of Hindu, Sambavar Community.

The above changes will come into effect in all records related to us.

Ottasekharamangalam,
22-2-2021.

RATHEESH KUMAR. F

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jijo. J, Manpuram House, Kurisumuttom, Peyad P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, (name changed vide Kerala Gazette Notification Vol. IV 3rd November 2015, Gazette No. 43, Page No. 315), holder of S. S. L. C. No. E 634131 with Register No. 563489 of June 2005, have embraced Christianity from Hindu, Cheramar Community, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Peyad,
2-3-2021.

JJO. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aiswarya Lekshmi C S, Aiswarya, Kuppakonam Road, Nedumangad P O, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541; holder of S S L C Certificate No.Q 076949 with Register No. 108565 of March 2015; Higher Secondary Examination Certificate No. HSE 2/2017/027926 with Register No. 4028432 of March 2017, issued by Board of Higher Secondary Examinations, Government of Kerala; Migration Certificate No. HSE/MGR1021493/17, dated 15-5-2017, issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Science Memorandum of Marks with Candidate Code 22017107042, dated 27-8-2020, issued from University of Kerala; Ration Card No. 1105118472(SI No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; Indian Union Driving Licence No. KL 21 20200009214, date of issue 22-12-2020, issued by SRTO, Nedumangad; Electoral Identity Card No.WRS1696665, dated 24-1-2019, issued by the Electoral Registration Officer, Nedumangad Constituency; Permanent Account No. CTFPA1462C, issued from Income Tax Department, Government of India; have embraced Islam Religion from Hindu, Chetty Community, with a new name Aayisha Mariyam. Hereafter I will be a member of Islam Religion and will be known by the name Aayisha Mariyam only and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
22-3-2021.

AISWARYA LEKSHMI C S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prabhavathi. K, Vilayil Thazhathil Veedu Vappala, Chepra P. O., Kottarakkara Taluk, Kollam District, Pin-691 520, holder of S. S. L. C. Book No. D 189872 with Register No. 100658 of March 1992, have embraced Hinduism from Christian, Pulaya Community with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Chepra,
25-2-2021.

PRABHAVATHI. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sasidharan Sonu, Sasi Nilayam, Nadakkal, Aduthala P. O., Kollam Taluk, Kollam District, Pin-691 579, holder of S. S. L. C. No. E 472877 with Register No. 507307 of March 2005; Higher Secondary Examination (Class XII) Certificate No. HSE 451391 with Register No. 3040853 of March 2007, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Technology Degree Certificate with Register No. 41103809/41103710/07417058 of April 2011, issued by the Vice-Chancellor, University of Kerala; Master of Business Administration Degree Certificate No. 0463829 with Register No. 1767/2016 of February/March 2016, issued by the Vice-Chancellor, University of Kerala; Marriage Certificate with Registration No. 245/2014, date of Registration 17-10-2014, issued from Kalluvathukkal Grama Panchayat; Permanent Account No. FNDPS4816M, issued from Income Tax Department, Government of India; Electoral Identity Card No. CGC3027380, dated 14-2-2008, issued by the Electoral Registration Officer, Chathannoor LA Constituency, have changed my name as Sonu. S.

This change will come into effect in all records related to me.

Aduthala,
22-2-2021.

SASIDHARAN SONU

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saramma Oommen, Karmel House, Thuruthikara P. O., Kunnathoor Taluk, Kollam District, Pin-690 540, holder of S.S.L.C. Book No. A 127276 with Register No. 68589 of October 1971 and known as Lalu Thomas in the Passport No. K 3195943 dated 22-3-2012 issued by Passport Officer Trivandrum, in the PAN Card No. BDOPT5035N issued from Income Tax Department, Govt. of India, known as Laluthomas in the Ration Card No. 1211001461 dated 15-3-2017 issued by Taluk Supply Officer, Kunnathoor and also known as Lalu in the Electoral Identity Card No. KL/18/120/240806 dated 5-11-1997 issued by Electoral Registration Officer, Kunnathoor (SC)

Constituency, in the Marriage Certificate Serial No. 142 dated 19-6-2009 issued from Mar Thoma Syrian Church Thuruthikara is one and the same person. Hereafter I will be known by the name Lalu Thomas only consequent on my marriage.

This change will come into effect in all records related to me.

Thuruthikara,
16-2-2021.

SARAMMA OOMMEN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Renju Mon R, Nedumpurathu, Poruvazhy, Chathakulam P.O., Kollam, Kerala, Pin-690 520, presently working as LD Clerk in the Taluk Office, Devikulam holder of SSLC Certificate No. F589773 with Register No. 512544 of June 2006; Higher Secondary Examination Certificates No. HSE 187837, HSE 256280, HSEA 002707 with Register Nos. 4047470, 4047470, 5046424 dated March 2008, June 2008, March 2009; PAN Card No. BVLPR3552D issued by Income Tax Department Government of India; Driving License No. 23/3129/2010 dated 15-6-2010 issued by Assistant Licensing Authority Karunagappally; on the Course Completion Certificate of B.A. (History) in the Certificate No. 0262148 Enrollment No 13A4510042 of July 2012-June 2015 issued by the Director, Directorate of Distance Education, Madurai Kamaraj University; PRAN ID No. 110102596977 issued by National Pension System Government of India; Birth Certificate No. 14663 with Registration No. 2325/90 date of Registration 27-7-1990 issued by Registrar of Births & Deaths, Karunagappally Grama Panchayath; Birth Certificate in the Registration Number 78/2017 date of Registration 12-5-2017 issued by Registrar of Births and Deaths Melila Grama Panchayath of my son Aibel Ayaan; Certificate of Marriage No. 33/2013 dated 21-8-2013 issued by Marriage Officer Sasthamcotta; known as Renjumon in the Electoral Identity Card No. NRN0148742 dated 23-10-2015 issued by Electoral Registration Officer Kunnathur Constituency; Ration Card No. 1211008752 (Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Kunnathur; and known as Renjumon Rajendran Pillai in the Passport No. N5573892 dated 22-12-2015 issued by Passport Officer Trivandrum of my wife Al Ameena Suleena Beevi is one and the same person. Hereafter I have changed my name as Renju Raj.

This change will come into effect in all records related to me.

Kunnathoor,
16-1-2021.

RENJU MON R

NOTIFICATION

I, Harsha T.G., Thettuparackal House, Pullad P.O., Thiruvalla, Pathanamthitta-689 548, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Vedan in my S S L C Certificate C No. 281384 with Register Number 563186 of March 2003 and Register Number 130977 of March 2004 is corrected as Hindu Malavedan (ST) Vide Certificate No. B12-1232/2021/K.Dis. dated 27-2-2021 issued by the Tahsildar Taluk Office, Thiruvalla.

This correction will come into effect in all records related to me.

Pullad,
27-2-2021.

HARSHA T. G.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheela. A, Kattakkayathumyalil House, Neendoor West P.O., Kottayam Taluk, Kottayam, Pin-686 601, holder of Extract of School Admission Register with Admission No. 8348, date of Admission 18-5-1982, issued by Headmistress, SMV N.S.S. Higher Secondary School, Kallara, in the Extract of School Admission Register of my daughter Nandana Mohan with Admission No. 9722, date of Admission 29-5-2014, issued by Headmistress, SKV Govt. HSS, Neendoor, in the Birth Certificate of my daughter Nandhana Mohan with Registration No. 4283/2008, date of Registration 25-9-2008, issued by Registrar of Births & Deaths and Secretary, Arpookara Grama Panchayat and as Sheela in the Election Identity Card No. FPD1456318, dated 9-5-2002, issued by Electoral Registration Officer, Ettumanoor LA Constituency, in the Birth Certificate of my son Nandhu Mohan with Registration No. 3335/98, date of Registration 5-6-1998, issued by Registrar of Births & Deaths and Secretary, Arpookara Grama Panchayat and also known as Sheela Mohanan in the Ration Card No. 1523150462 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam, in the SSLC of my son Nandhu Mohan with S S L C No. P 449509, Register No. 425791 of March 2014 is one and the same person. I have embraced Hinduism from Christian, Pulaya Community as per Certificate No. 68/2021, dated 28-1-2021, issued from Village Officer, Onamthuruthu. Hereafter I will be a member of Hindu, Pulaya Community and will be known by the name Sheela. A only.

This change will come into effect in all records related to me.

Neendoor West,
11-2-2021.

SHEELA. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Grigoriose O. L, Ottappallil House, Ettumanoor P.O., Kottayam Taluk, Kottayam, Pin-686 631, holder of Extract of School Admission Register with Admission No. 5720, date of Admission 20-5-1968, issued by Headmaster, S.H. Mount H.S. School, Kottayam-6, and as Gregoriose O L in the PAN Card No. ANSPL3402G, issued from Income Tax Department, Govt. of India and as O L Gregoriose in the Driving Licence No. 35/1411/1979, dated 17-12-2018, issued by L.A. Kottayam and as Grigoriose in the Election Identity Card No. KL/13/091/255523, dated 17-11-1997, issued by Electoral Registration Officer, Ettumanoor LA Constituency and as Gregoriose Ottappallil Lukose in the Passport No. T 9612012, date of issue 25-10-2019, issued by Regional Passport Officer, Cochin and also known as Grigorious Lukose in the Ration Card No. 1523083028 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam is one and the same person. Hereafter I have changed my name as Thankachan and will sign accordingly.

This change will come into effect in all records related to me.

Ettumanoor,
12-2-2021.

GRIGORIOSE O. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jishnupriya, Aruvipurathu House, Edayirickapuzha P. O., Changanacherry Taluk, Kottayam, Pin-686 541, holder of Secondary School Examination (Year-2017) Certificate with S. No. SSE/2017/1845471, Roll No. 4328139, dated 3-6-2017, issued from Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE 03/2019/214902 with Register No. 6108072 of March 2019 issued from Board of Higher Secondary Examination, Thiruvananthapuram, B.A. Degree Course Certificate with Admission No. 19253 dated 10-7-2020. issued by Principal, S.V.R.N.S.S College Vazhoor, and also known as Jishnu Priya in the Birth Certificate with Registration No. 244/2000, date of Registration 24-10-2000, issued by Registrar, Birth & Death, Kangazha Grama Panchayat, Election Identity Card No. UAH0929463, dated 8-4-2019, issued by Electoral Registration Officer, Kanjirappally LA Constituency, Ration Card No. 1524061915 (Sl. No. 3), dated 15-3-2017. issued by Taluk Supply Officer Changanacherry is one and the same person. Hereafter I have changed my name as Jishnupriya. C.

This change will come into effect in all records related to me.

Edayirickapuzha,
13-2-2021.

JISHNUPRIYA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shintomon Joseph, Block No. 1193, Prakashgram, Balagram P. O., Udumbanchola Taluk, Idukki, Pin-685 552, holder of SSLC No. C 157942 with Register No. 329286 of March 2003, and as Shintomon in the Election Identity Card No. GLD2281137, dated 26-2-2004, issued by Electoral Registration Officer, Udumbanchola LA Constituency and also known as Joseph in the Ration Card No. 1630015036 (Sl. No. 3), dated 24-12-2008, issued by Taluk Supply Officer, Udumbanchola is one and the same person. I have embraced Islam Religion from Christian, R.C.S.C. Community as per Certificate No. 245/21, dated 8-2-2021, issued by Village Officer, Erattupetta. Hereafter I will be a member of Islam Religion and have changed my name as Rafi and will sign accordingly.

This change will come into effect in all records related to me.

Balagram,
16-2-2021.

SHINTOMON JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Renjimol. K. K, Kunnumpurathu House, Peringassery P. O., Thodupuzha Taluk, Idukki District, holder of S. S. L. C. No. B 255023 with Register No. 642009 of March 2002; Employment Exchange Registration Identity Card with Registration No. W 3902/03, date of Registration 3-11-2003, issued from Town Employment Exchange, Thodupuzha; Electoral Identity Card No. UOD0016691, dated 15-6-2015, issued by the Electoral Registration Officer, Thodupuzha Assembly Constituency, also known as Renji Mol K. K in the Desk Top Publishing (DTP) Course Certificate Serial No. 005200 with Register No. 262, dated 30-8-2008, issued from Computer Education & Training Division, TCIL-IT, known as Rejimol in the Ration Card No. 1628034817 (Sl. No. 3), dated 9-6-2020, issued by the Taluk Supply Officer, Thodupuzha, known as Rasiya K. K in the Birth Certificate with Registration No. 408/2012, date of Registration 28-5-2012, issued from Paipra Grama Panchayat, of my son Farhan. T. M, is one and the same person. I have embraced Islam Religion from Hindu, Vilakkithala Nair Community, with the name Rasiya K. K. Hereafter I will be a member of Islam Religion and will be known by the name Rasiya K. K. and will sign accordingly.

This change will come into effect in all records related to me.

Peringassery,
5-2-2021.

RENJIMOL. K. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary I J, Punnakkal House, Palluruthy P. O., Konam Road, Kochi, Ernakulam District, Pin-682 006, holder of S.S.L.C. Book No. C 214448 with Register No. 212814 of March 1981 issued from Department of Education, Kerala State, also known as Mary in the Electoral Identity Card No. JGQ1678341 dated 8-4-2008 issued by the Electoral Registration Officer, Palluruthy LA Constituency, known as Mary Illiparambil in the Marriage Certificate Reference No. 24/1991 dated 6-2-2020 issued from Santa Cruz Church, Perumpadappu, Cochin, known as Sobha Baby in the Pension Payment Order with P.P.O. No. 09/97/B/S/01080/1995 dated 26th May 1995 issued from The Office of the CDA (Navy) Bombay, of my husband P D Baby (Rank PO) with Personal Number 110078B, in the Indian Naval Service and Discharge Certificate No. 8335 issued by Commander Officer in-Charge Release Centre, Indian Navy Bombay, of my husband PD Baby O. No. 110078-B (Rank PO) known as Mary Baby in the PAN Card with Permanent Account No. BFRPB2436Q issued from the Income Tax Department, Government of India, in the Ration Card No. 1733043176 (at Sl. No. 1) dated 15-3-2017 issued by C.R.O. Ernakulam, is one and the same person. Hereafter I will be known by Mary Baby only consequent on my marriage.

This change will come into effect in all records related to me.

Palluruthy,
8-2-2021.

MARY I J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shymol V Kuttan, Valiyaparambil House, Kummanode, Pattimattom P. O., Ernakulam District, Pin-683 562, holder of Extract of the School Admission Register with Admission No. 6383 date of Admission 29-5-1995 issued by Headmistress, Bethlehem Girls High School, Njrallor, PAN Card with Permanent Account No. EMZPK1049G issued from the Income Tax Department, Government of India, Electoral Identity Card No. GJK1471663 dated 29-4-2016 issued by the Electoral Registration Officer, Aluva Assembly Constituency, have changed my name as Sandra V.

This change will come into effect in all records related to me.

Kummanode,
10-2-2021.

SHYMOL V KUTTAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Carmali T J, Poopady House, 10/527, Ochanthuruth P. O., Ernakulam District, Pin-682 508, holder of S.S.L.C. Book No. C 396812 with Register No. 229706 of March 1983 issued from Department of Education, Kerala State, Kerala Government Technical Examinations Computer Word Processing Certificate D. No. 06576 with Register No. 72195 September 2005 dated 27-12-2005 issued by Secretary, Board of Technical Examinations, Kerala State, Diploma in Commercial Practices Certificate Serial No. 26489 with Register No. 31013 dated 1-3-1990 issued by Joint Controller of Technical Examinations, State Board of Technical Education, Kerala, Degree of Bachelor of Commerce Certificate Sl. No. 4515 with Register No. 7332/A'95 of April 1995 dated 2nd March 2000 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Driving Licence No. 42/1248/2008 dated 21-5-2018 issued by the Asst. LA. North Parur, also known as Carmel in the Marriage Certificate Sl. No. 669 dated 3-2-2021 issued from Holy Family Monastery Church, Ernakulam, in the Birth Certificate with Registration No. 1074 date of Registration 16-4-1997 issued by Health Supervisor Corporation of Cochin of my son Aldrin Peter, in the Birth Certificate with Registration No. 2869 date of Registration 17-8-1998 issued by Health Supervisor Corporation of Cochin, of my daughter Aleesha Treesa, in the Share Certificate with Certificate No. 1145093 and Reg. Folio No. 00331498 dated 7th November 2003 issued from Vijaya Bank, in the Share Certificate with Certificate No. 2741858 and Reg. Folio No. BBE1241858 dated 1st April 2019 issued from Bank of Baroda, in the Ration Card No. 1735038535 (at Sl. No. 5) dated 15-3-2017 issued by Taluk Supply Officer Kochi, known as Carmal Francy in the Electoral Identity Card No. BKL1402072 dated 31-8-2002 issued from Njarakkal LA Constituency, is one and the same person. Hereafter I will be known by the name Carmel Francy only consequent on my marriage.

This change will come into effect in all records related to me.

Ochanthuruth,
5-2-2021.

CARMALI T J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Subashiny T C, Udayathil House, 53/294, Ambelipadam Road, Line-8, Vyttila P. O., Kanayannur Taluk, Ernakulam District, Pin-682 019, holder of S.S.L.C. A No. 394506 with Register No. 204727 of March 2000, issued from Board of Public Examinations, Kerala, known as Subhashini in the Electoral Identity Card No. LNH2190916 dated 20-2-2004 issued by the Electoral Registration Officer, Tripunithura LA Constituency, in the PAN Card with Permanent Account No. GOYPS9298E issued from the Income Tax Department, Government of India, in the Employment Exchange Identity Card with Registration No. 16/170 date of Registration 16-2-16 issued from District Employment

Exchange Ernakulam, known as Subashiny in the Ration Card No. 1732017994 (at Sl. No. 4) dated 15-3-2017 issued by C.R.O. Ernakulam, known as Udayathil Kochuthresia (Reena) in the Marriage Certificate dated of 4th July 2016 issued from Little Flower Church, Archdiocese of Ernakulam-Angamaly, known as Reena in the Birth Certificate with Registration No. 4883/2006 date of Registration 2-5-2006 issued by Health Supervisor Corporation of Kochi, of my minor daughter Aamin Viji, known as Reena Viji in the School Certificate with Admission No. 17720 date of Admission 1-6-2020 issued by the Headmistress, C.K.C.H.S Ponnurunny, Vyttila, of my minor daughter Aamin Viji, is one and the same person. I have embraced Christian Religion from Hindu-Kurava Community. Hereafter I will be a member of Christian Religion and I will be known by the name Reena Viji only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

SUBASHINY T C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mansu K S, Kalayil House, Amballoor P. O., Kanjiramattom, Ernakulam District, Pin-682 315, holder of S.S.L.C. D No. 046395 with Register No. 463745 of March 2004 issued from Board of Public Examinations, Kerala, Driving Licence No. 39/4777/2009 dated 7-3-2020 issued by Asst. LA Tripunithura, in the Birth Certificate with Registration No. 735/1988 date of Registration 25-4-1988 issued by Registrar of Births and Deaths, Aluva Municipality, in the LIC Policy No. 779567999 with Proposal No. 7813 date of Proposal 24-3-2017 issued from Life Insurance Corporation of India, in the LIC Policy No. 7776793057 with Proposal No. 16861 date of Proposal 18-3-2009 issued from Life Insurance Corporation of India, in the Birth Certificate with Registration No. 1564/2016 date of Registration 31-10-2016 issued by Registrar of Births and Deaths, Paipra Grama Panchayat, of my minor daughter Dua Fathima K M, in the Birth Certificate with Registration No. 1563/2016 date of Registration 31-10-2016 issued by Registrar of Births and Deaths, Paipra Grama Panchayat, of my minor son Muhammad Sidhan K M, also known as Mansoor in the Electoral Identity Card No. GJX1655968 dated 16-2-2008 issued by the Electoral Registration Officer, Piravom LA Constituency, known as Mansoor K S in the Marriage Certificate No. 7744/2016 dated 17-2-2017 with Registration No. 43/2017 date of Registration 17-2-2017 issued by Local Registrar, Vazhakulam Grama Panchayat, known as K S Mansoor in the Ration Card No. 1734067596 (at Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannur, is one and the same person. Hereafter I will be known by the name Mansoor K S only.

This change will come into effect in all records related to me.

Amballoor,
6-2-2021.

MANSU K S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anice. K. S, Edassery House, H. No.143,¹ Marangadam, Paduapuram P.O., Alwaye Thaluk, Ernakulam District, Pin-683 576, holder of S.S.L.C Book No. 974288 with Register No. 205151 of March 1982 issued from Department of Education, Kerala State, also known as Anice in the Marriage Certificate dated 12-1-2021 issued from Holy Ghost Church, Sehiyonpuram (Marangadam) Angamaly, known as Annie Antony in the SSLC F No. 395090 with Register No. 379519 of March 2006 of my son Arun Antony, in the Passport No. P2810610 date of issue 21-7-2016 issued by Regional Passport Officer, Regional Passport Office Cochin, of my son Arun Antony, in the Birth Certificate with Registration No. 77/93 date of Registration 12-3-1993 issued by Secretary and Registrar of Births & Deaths Manjapra Grama Panchayat, of my daughter Stephy Antony, in the SSLC No. I 299962 with Register No. 282639 of March 2009 of my daughter Stephy Antony, in the Passport No. N4794208 date of issue 1-12-2015 issued by Assistant Passport Officer, Regional Passport Office Cochin, of my daughter Stephy Antony, known as Annie in the Birth Certificate with Registration No. 2338/1990 date of Registration 31-12-1990 issued by Registrar of Births and Deaths Angamaly Municipality, of my son Arun Antony, in the Electoral Identity Card No. KL/10/068/120218 dated 29-10-1997 issued by the Electoral Registration Officer Angamaly Constituency, in the Ration Card No. 1736036003 (at Sl. No.1) dated 15-3-2017 issued by Taluk Supply Officer, Aluva, is one and the same person. Hereafter I will be known by the name Annie Antony only consequent on my marriage.

This change will come into effect in all records related to me.

Ernakulam,
15-1-2021.

ANICE. K. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aman P R, Puthukkadan House, Kuttamassery, Thottumugham P.O., Aluva, Ernakulam District, Pin-683 105, holder of All India Secondary School Examination Certificate S No. SSE/2018/1442492 with Regn. No. T118/06534/0010 and Roll No. 4338053 dated 29-5-2018 issued from Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. 247352 with Register No. 7149590 of March 2020 issued from Board of Higher Secondary Examination, Government of Kerala, Birth Certificate with Registration No. 1711/2001 date of Registration 26-9-2001 issued by Registrar of Births &

Deaths Perumbavoor Municipality, College Certificate with Admission No. 20BCS059 date of Admission 21-9-2020 issued by the Principal Adi Shankara Institute of Engineering and Technology, Kalady, PAN Card with Permanent Account No. DRJPA7442F issued from the Income Tax Department, Government of India, Driving Licence No. KL40 20190019196 date of issue 4-11-2019 issued by STRO, Perumbavoor, also known as Aman Mirza in the Ration Card No. 1736070794 (Sl. No. 6) dated 15-3-2017 issued by the Taluk Supply Officer, Aluva, is one and the same person. Hereafter I will be known by the name Aman Mirza only.

This change will come in to effect in all records related to me.

Kakkanad,
8-2-2021.

AMAN P R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, P D Paulson, Palatty House, 642, Piraroor P. O., Aluva, Ernakulam District, Pin-683 574, holder of S.S.C Book No. A 037032 with Register No. 149280 of March 1987 issued from Department of Education, Kerala State, also known as P D Polachan in the Electoral Identity Card No. RZM0180000 dated 10-12-2019 issued by the Electoral Registration Officer Angamaly Assembly Constituency, known as Polachan P D in the PAN Card with Permanent Account No. FBSPP1836H issued from the Income Tax Department, Government of India, known as Paulachan Devassy in the Birth Certificate with Registration No. 1358/2001 date of Registration 25-7-2001 issued by Registrar of Births and Deaths Municipal Office Angamaly, of my daughter Alina Paul, in the Birth Certificate with Registration No. 729 date of Registration 6-5-2004 issued by Registrar of Births & Deaths Municipal Office Angamaly, of my son Ebin Paulachan, in the SSLC No. S 572461 with Register No. 248046 of March 2017 of my daughter Alina Paul, in the SSLC No. V 518906 with Register No. 372999 of March 2020 of my son Ebin Paulachan, known as Paulson (Paulachan) in the Marriage Certificate No. 06/2000 dated 3-10-2020 issued from ST. Joseph's Church, Vengoor, known as Paulachan in the Ration Card No. 1736107526 (at Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer, Aluva, is one and the same person. Hereafter I will be known by the name Polachan P D only.

This change will come into effect in all records related to me.

Piraroor,
6-2-2021.

P D PAULSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Geetha R, Vazhakkalayil House, Karukadam P.O., Kothamangalam, Ernakulam District, Pin-686 691, now employed as LPSA in NSS UPS Thrikkariyoor and holder of S.S.L.C. Book No. C 221687 with Register No. 227174 of March 1981 issued from Department of Education, Kerala State, Pre- Degree Examination Certificate Sl. No. 81 with Register No. 97202 of March 1983 issued by Controller of Examinations, University of Kerala, Trained Teachers Certificate Book Number 28614 with Register No. 6255 of March 1986 issued by Secretary Board of Public Examinations, Kerala State, PAN Card with Permanent Account No. AWTPR6366F issued from the Income Tax Department, Government of India, also known as Geetha in the Electoral Identity Card No. KL/12/081/150587 dated 20-9-1997 issued by the Electoral Registration Officer, Kothamangalam Constituency, in the Ration Card No. 1739011888 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Kothamangalam, known as Geetha Mohanan in the Pension Payment Order with P.P.O. No. 09/97/B/S/1212/99 dated 15th March 1999 issued from The Office of the CDA (Navy) Mumbai, of my husband Mohanan A R (Rank CPO) with Personal Number 185112K, in the Sailors Service and Discharge Certificate No. 17037 issued by Commander Officer in-charge Release Centre, Indian Navy Bombay, of my husband A R Mohanan O. No. 185112-K (Rank SWA-II) is one and the same person. Hereafter I will be known by the name Geetha R only.

This change will come into effect in all records related to me.

GEETHA R.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil Kumar K P (Kunnath Poyil), Santhinilayam, 1/439, Pazhamthottam P.O., Ernakulam District, Pin-683 565, holder of S.S.L.C. Book No. A 025299 with Register No. 286462 of March 1988 issued from Department of General Education, Kerala State, Pre-Degree Examination Certificate with Folio No. 52183 and Register No. 26438 of April 1990 dated 9th July 1990 and Certificate with Folio No. 37469 and Register No. 108770 of April 1991 dated 28th June 1991 issued by Controller of Examinations, University of Calicut, also known as K P Sanilkumar in

the PAN Card with Permanent Account No. BAEPS1332N issued from the Income Tax Department, Government of India, known as K P Sanil Kumar in the Birth Certificate with Registration No. 145 date of Registration 1-10-2003 issued by Birth & Death Registrar Zone VII, Corporation of Chennai, of my minor daughter Abinaya S, known as Sanil Kumar K P in the Birth Certificate with Registration No. 492/2011/02 date of Registration 19-4-2011 issued from Tambaram Municipality, Tamil Nadu, of my minor daughter Ananya S, known as Sanilkumar K P in the Driving Licence No. F/TN/007/002801/2001 dated 4-5-2001 issued by Asst. LA Chennai (South), in the Electoral Identity Card No. XXF9387374 dated 10-11-2020 issued from Kunnathunad Assembly Constituency, known as Sanil Kumar Kunnatha Poyil in the Passport No. T9853103 issued on 17-10-2019 issued by Regional Passport Officer, Chennai, is one and the same person. Hereafter I will be known by the name K P Sanil Kumar only.

This change will come into effect in all records related to me.

Pazhamthottam,
6-2-2021.

SUNIL KUMAR K P (KUNNATH POYIL)

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jessy Alex P., Puthussery House, Varappuzha, Varappuzha P. O., in Kottuvally Panchayat, Paravur Taluk, Ernakulam District, Ernakulam-683 517, holder of S.S.L.C. Book No. 181413 with Reg. No. 74511 of 1976 and known as Jessy Alex P in the marriage certificate No. 20780/2019 dated 25-10-2019 issued by the Registrar of Marriage, Kodungalloor Municipality and in the NAVPEN letter PEN/600/SP/Court case/200678 dated 21-5-2020 in respect of pension forms of her husband Varghese P J, Ex. LEMR No. 200678 in the Naval Pension Office Mumbai; known as Jessy Varghese Puthussery in my Indian Passport No. P3207503 issued by the Embassy of India, Bahrain and in my Permanent Account No. AIOPJ4522A issued from Income Tax Department, Government of India are one and the same person. Hereafter I will be known by the name Jessy Varghese only consequent on my marriage.

This change will come into effect in all records related to me.

Koonanmavu, Ernakulam,
12-3-2021.

JESSY ALEX P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gopi. K. P, Kadangottuparambil House, Kottappadi P. O., Chavakkad Taluk, Thrissur District, Pin-680 505, holder of S.S.L.C. Book No. A 160018 with Register No. 200849 of March 1988, in the Driving Licence No. Th/7041/07 issued on 31-7-2007 by the Motor Vehicle Inspector, Guruvayoor, in the PAN Card No. ECCPP8587F issued by the Income Tax Department, Government of India, also known as Gopi in the Election Identity Card No. KL/09/065/447453 issued on 20-8-1998 by the Electoral Registration Officer, for Guruvayur Constituency, in the Ration Card No. 1844000602 (at Serial No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad and as K P Gopikrishna in the Identity Card with I.D. No. 3536 issued by the Accident Care & Transport service (ACTS), Travancore-Cochin Charitable Societies Act XII of 1955 No. 345/2000, Thrissur, is one and the same person. Hereafter I will be known by the name K P Gopikrishna only.

This change will come into effect in all records related to me.

Kottappadi,
12-2-2021.

GOPI. K. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Zia-uddeen.A, Puliayath House, Madayikonam P. O., Mukundapuram Taluk, Thrissur District, Pin-680 712, holder of Extract of School Admission Register with Admission No. 2724 date of Admission 1-6-1959 issued by the Head Master, H.I.L.P. School, Kokkalai, Thrissur, also known as Ziauddeen in the Driving Licence No. KL45 20140001499 issued on 20-3-2014 by the SRTO, Irinjalakuda and as Ziauddeen A in the Marriage Certificate No. 57775/2014 with Registration No. 1852/2014 date of Registration 5-6-2014 issued by the Health Officer & Registrar of Marriages (Common), Kozhikode Corporation, is one and the same person. I have embraced Hinduism from Islam-Muslim Community as per the Suddhi Certificate No. 7112/2014 dated 20-5-2014 issued by the Aryasamaj Secretary, Aryasamaj Mandir, Ram Mohan Road, Kozhikode with a new name Shaji . Hereafter I will be a member of Hindu Religion and will be known by the name Shaji only.

This change will come into effect in all records related to me.

Madayikonam,
15-2-2021.

ZIA-UDDEEN.A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shermini Selvaraj, Vettikattukunnumpurath House, Pazhayannur P.O., Talappilly Taluk, Thrissur District, Pin-680 587, holder of S.S.L.C. Book No. F 221660 with Register No. 256575 of March 1994 and with Register No. 507529 of March 1995, also known as Sherminijohn in the Ration Card No. 1842090908 (at Serial No. 6) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly and as Mini in the Election Identity Card No. GVQ1674779 issued on 21-3-2003 by the Electoral Registration Officer, Chelakkara LA Constituency, is one and the same person. Hereafter I have changed my name as Mini John.

This change will come into effect in all records related to me.

Pazhayannur,
10-2-2021.

SHERMINI SELVARAJ

NOTIFICATION

I, Smitha. M, Perinjanath Kalarikkal House, Elinjipra P.O., Chalakkudy Taluk, Thrissur District, Pin-680 721, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. A 138856 with Register No. 25484 of March 2000, as Hindu-Panickar is corrected as Hindu-Kaniyar Panickar Vide Community Certificate No. A5/2120/2021 dated 11-2-2021 issued by the Tahsildar, Taluk Office, Chalakudy.

This correction will come into effect in all records related to me.

Elinjipra,
12-2-2021.

SMITHA. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Syamala Kumari D, Kunnatholy House, Melur P.O., Chalakkudy Taluk, Thrissur District, Pin-680 311, holder of Extract of School Admission Register with Admission Number 3598 dated 22-6-1973 issued by Headmistress, C.M.G.H.S. Poojappura, Thiruvananthapuram and in the Residential Certificate Number A5/1650/21 dated 12-2-2021 issued by Secretary, Melur Grama Panchayath, Thrissur District also known as Shyamala in the Election Identity Card No. TN/18/102/0075532 dated 30-11-1997 issued by the Electoral Registration Officer, Avanashi (SC) Assembly Constituency is one and the same person. Hereafter I have changed my name as Valsa D.

This change will come into effect in all records related to me.

Melur,
15-2-2021.

SYAMALA KUMARI D

NOTIFICATION

I, P. S. Ajumon, Panthallookaran House, West Chalakudy, Chalakkudy P.O., Chalakkudy Taluk, Thrissur District-680 307, do hereby notify for the information of all authorities concerned and the public that my minor son Abhijith P. A., whose Religion & Caste which is wrongly entered as Hindu, Veerasaiva, OEC in the S.S.L.C. Certificate No. V 388046 with Register No. 326967 of March 2020 is corrected as Hindu, Veerasaivas, OBC vide Certificate No. A5/1387/2021 dated 1-2-2021 issued by the Tahsildar, Taluk Office, Chalakudy.

This correction will come into effect in all records related to me.

West Chalakudy,
9-2-2021.

P.S. AJUMON

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajan A. D., Arakkal House, Pariyaram P. O., Thavalapara, Chalakudy Taluk, Thrissur District, Pin-680 721, holder of Extract of School Admission Register with Admission Number 10078 dated 18-9-2009 issued by Headmistress, St. George's High School, Pariyaram, Thrissur, Kerala, in the Marriage Certificate with Registration Number 97/2020 date of Registration 22-12-2020 issued by Local Registrar of Marriages (Common) Pariyaram Grama Panchayath, known as Raju in the Passport No. U6874833 dated 20-10-2020 issued from Regional Passport Office, Cochin of my wife Jancy Kuzhuveli Kochappan, in the Election Identity Card No. MZL1357284 dated 27-4-2002 issued by the Electoral Registration Officer, Chalakudy L.A. Constituency of my wife Jancy, in the Election Identity Card No. KL/10/061/174532 dated 4-12-1998 issued by the Electoral Registration Officer, Chalakudy L.A. Constituency and in the Birth Certificate with Registration No. 4106/2000 date of Registration 18-12-2000 issued by Health Inspector & Registrar of Births and Deaths, Paravur Municipality of my daughter Jencya. R., known as Raju A. D. in the S.S.L.C. Certificate No. S 400589 with Reg. No. 288015 of March 2017 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my daughter Jency, A. R., in the S.S.L.C. Certificate No. T 300805 with Reg. No. 439313 of March 2018 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my daughter Sandhra A. R., in the Ration Card No. 1875034651 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy and in the Driving Licence No. 45/2215/2010 dated 27-2-2010 issued by Assistant Licencing Authority, Irinjalakuda also known as Raju S/o Arackal Devassykutty in the Birth Certificate with Registration No. 1930/2002 date of Registration 29-6-2002 issued by Health Inspector & Registrar of Births and Deaths, Chalakudy Municipality of my daughter Sandhra A. R. is one and the same person. Hereafter I will be known by the name Raju A. D. only.

This change will come into effect in all records related to me.

Pariyaram,
15-2-2021.

RAJAN A. D.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jeevan. P, "Karthika", Manthakkad, Malampuzha (P.O.), Palakkad Dist., Kerala, Pin-678 651, holder of All India Secondary School Examination 1992 Duplicate Certificate S. No. 2008/026933 with Roll No. 4113190, All India Secondary School Examination Duplicate Pass Certificate S. No. SSE/92/000194893 with Roll No. 4113190, both the above Certificates dated 22-9-2011 issued from CBSE Chennai, Birth Certificate with Registration No. 667/2015, date of Registration 12-8-2015, issued by the Registrar of Births & Deaths, Kannadi Grama Panchayat of my daughter Keerthy Jeevan, also known as Jeevan in Electoral Identity Card No. IPT1942945 dated 9-4-2019 issued by the Electoral Registration Officer, Malampuzha Assembly Constituency, in Ration Card No. 1946102198 (Sl. No. 4) dated 22-11-2019 issued by Taluk Supply Officer, Palakkad, known as P. Jeevan in Certificate of Marriage Registered as No. 125/2004 dated 18-9-2004 issued by Registrar of Marriages and Secretary, Kongad Grama Panchayat, in the Driving Licence No. 09/3330/2010, dated 22-4-2010, issued by Asst. LA, Palakkad, in the Extract of School Admission Register with Admission No. 8122, date of Admission 30-5-2018, issued by the Principal, Kendriya Vidyalaya No. 1, Hemambika Nagar, Palakkad-678 008 of my son Sreyas K.J, Birth Certificate with Registration No. 6122/2006, date of Registration 15-6-2006, issued by the Registrar of Births & Deaths, Palakkad Municipality of my son Sreyas K J, and as Jeevan Paramu in P.P.O. No. 349201814084 issued from Office of the JT.CDA (Air Force) New Delhi, is one and the same person. Hereafter I will be known by the name Jeevan Paramu only.

It is further notified that my minor son Sreyas K.J, holder of Birth Certificate with Registration No. 6122/2006, date of Registration 15-6-2006, issued by the Registrar of Births & Deaths, Palakkad Municipality, in the Extract of Admission Register with Admission No. 8122, date of Admission 30-5-2018, issued by the Principal, Kendriya Vidyalaya No. 1, Hemambika Nagar, Palakkad and whose name appear in my P.P.O. No. 349201814084 issued by Office of the JT.CDA (AF) New Delhi, also known as Sreyas in the Ration Card No. 1946102198 (Sl. No. 2) dated 22-11-2019 issued by Taluk Supply Officer, Palakkad is one and the same person. Hereafter I have changed his name as Sreyas Jeevan.

This above changes will come into effect in all records related to us.

Malampuzha,
9-2-2021.

JEEVAN. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prabha. V, Sreevisistha House, Thennur P. O., Palakkad Taluk, Palakkad-678 612, holder of S.S.L.C. Book No. F 104738, with Register No. 349189 of March 1993, in the Election Identity Card No. LWW2202703 dated 17-11-2014 issued by the Electoral Registration Officer, Kongad Assembly Constituency, in the PAN Card No. DUFPP3645L issued from Income Tax Department, Govt. of India, in the Ration Card No. 1946048658 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, also known as Prabha Haridasan in the P.P.O. No. 5/46230/2013 (ARMY) dated 6-9-2013 issued from Office of the Principal CDA (Pensions) Allahabad of my husband Haridasan. V.C, in the Birth Certificate of my son Hemdev. V. H with Registration No. 1400/2016, date of Registration 16-2-2016 issued by the Registrar of Birth and Death, Marriage (Common), Palakkad Municipality is one and the same person. Hereafter I will be known by the name Prabha. V only.

This change will come into effect in all records related to me.

Thenur,
15-2-2021.

PRABHA. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Kunju.O., Olikkal House, Kizhakkumparamba, Pandallur Post, Ernad Taluk, Malappuram District, Pin-676 521, holder of School Admission Register Extract No. 183, date of Admission 26-5-1980, of Pandallur High School. Pandallur, and Driving Licence No. 10/2995/1986, dated 8-7-2019, issued by the Assistant Licensing Authority, Malappuram, also known as Mohammed Kunji. O. in the S.S.L.C. No. L 268802, with Register No. 408911, of March 2011, of my daughter Mubashira.O., as Muhammed Kunji. O., in the Birth Certificate with Registration No. 850/2011, date of Registration 9-5-2011, issued by the Sub Registrar of Birth and Death, Pandikkad Grama Panchayat, of my minor daughter Mushrifa. O., as Mohammed Kunhi Olikkal in the Birth Certificate with Registration No. 4941/2009, date of Registration 7-7-2009, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my another minor daughter Fathima Minshida. O., as Muhammed Kunhi in the S.S.L.C. No. P 264548, with Register No. 235001, of March 2014, of my son Mohammed Midlaj. O., and as Muhammedkunhi in the Ration Card No. 2051061199 (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Mohammed Kunhi.O.

This change will come into effect in all records related to me.

Pandallur.

MOHAMMED KUNJU.O.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Nimisha Rajesh, Pallimalil House, Puthuparamba Post, Tirurangadi Taluk, Malappuram District, holder of SSLC No. 597829 with Register Number 163576 of March 2012 and Birth Certificate with Registration Number 117/1997 date of Registration 6-1-1997 issued by the Registrar of Births and Deaths, Mananthavady Municipality and also known as Nimisha in Ration Card No. 2262012852 (Serial No. 4) issued by the Taluk Supply Officer, Vythiri is one and the same person. I have embraced Islam Religion from Hindu Vilakkithala Nair Community as per the Discharge Certificate No. 105/17 dated 5-3-2017 issued from Maunathul Islam Association, Ponani with a new name Sana Nourin. Hereafter I will be known by the name Sana Nourin only and will sign accordingly.

This change will come into effect in all records related to me.

Chudalappara,
12-2-2021.

NIMISHA RAJESH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jaleel.A.T., Pottengal House, Nenmini, Thachinganadam Post, Pattikkad (Via), Perinthalmanna Taluk, Malappuram District, Pin-679 325, holder of S.S.L.C. Book No. H 114143, with Register No. 429338, of March 1995, also known as Abdul Jaleel in the Electoral Identity Card No. FQJ1854819, dated 2-12-2000, issued by the Electoral Registration Officer, Perinthalmanna LA Constituency, and in the Duplicate Ration Card No. 2053133191, (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna, and as Abdul Jaleel.P. in the Birth Certificate with Registration No. 8712/2007, date of Registration 29-10-2007, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, of my minor son Muhammed Sinan. P., is one and the same person. Hereafter I will be known by the name Abdul Jaleel.P. only.

This change will come into effect in all records related to me.

Thachinganadam.

JALEEL.A.T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hima. G, Shivyog, Near Keezhal U. P. School, Vadakara, Villyappalli, Keezhal P. O., Kozhikode District, Pin-673 104, holder of SSLC Book No. C 275266 with Register No. 274358 of March 2004, in the Higher Secondary Examination Certificate No. HSE 009390 with Register No. 2358540 issued by Joint Director (Examinations) Department of Higher Secondary Education, Govt of Kerala, and in the Certificate Faculty of Ayurveda & Siddha Certificate (M.D.-Ayurveda) No. 0059572 with Register No. 152980016 issued on 29-4-2019 by Kerala University of Health Sciences, in the Marriage Certificate No. 5535/2019 issued on 23-9-2019 by Local Registrar of Marriages (common), Pappinisseri Grama Panchayath, in the Birth Certificate Registration No. 3754/88 date of Registration 11-10-1988 issued by the Registrar of Births and Deaths, Kanhangad Municipality, in the Election Identity Card No. WPC0157784 issued on 20-9-2015 by the Electoral Registration Officer, Assembly Constituency No. 5, Trikaripur, in the PAN Card No. ACOFH5381H issued from Income Tax Department, Govt of India, and entered as Doctor Hima. G in the Driving Licence No. 60/8291/2014 issued on 14-11-2014 by Asst. L A Kanhangad, and as Dr. Hima G in the Certificate of Ayurvedacharya (Bachelor of Ayurvedic Medicine and Surgery) Certificate No. 0163025 with Register No. 07A0922 issued on 16-3-2014 by Rajiv Gandhi University of Health Sciences, Karnataka, in the Certificate of Registration of Additional Medical Qualification with Registration (M.D. Ayurveda) No. 14143 issued on 12-11-2019 by the Registrar Travancore Cochin Medical Council, Red Cross Road, Thiruvananthapuram, in the Certificate of Registration The Travancore-Cochin Council of Indian Systems of Medicine with Register No. 14143 and Sl. No. 9322 issued on 1-8-2019 by the Registrar Travancore Cochin Medical Council, Red Cross Road, Thiruvananthapuram, in the Certificate of Programme in Therapeutic Yoga (CTY) with enrolment No. CTY 48 issued on 2019 by Kottakkal Ayurveda School of Excellence, as Hima Govindan in the Passport No. U 2231968 issued on 9-12-2019 by the Regional Passport Officer, Regional Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Hemah G.

This change will come into effect in all records related to me.

Vadakara,
5-2-2021.

HIMA.G

NOTIFICATION

I, Amina P.P, Illakkandy House, Nellikkaparamba P O, Mukkam, Kozhikode Tauk, Kozhikode District-673 602, do hereby notified for the information of all concerned authorities and the public that my minor daughter Naja Jabin E K Extract of School Admission Register with Admission No. 21069 date of Admission 8-5-2019 issued by the Headmaster PTMHSS Kodyathur, Kodyathur P O-673 602, entered Naja Jabin in the Birth Certificate with Registration No. 402/2006 date of Registration 1-3-2006 issued by the Registrar of Births & Deaths, Special Grade Secretary, Mukkam Grama Panchayat, in the Ration Card No. 2159256997 (Sl. No. 3) issued on 15-3-2017 issued by the Taluk Supply Officer, Kozhikode Taluk is one and the same person. Hereafter I have changed her name as Larah Benooza. E K.

This change will come into effect in all records related to her.

Mukkam.

AMINA P.P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Amal N T, Nangalithazham House, Vengeri P.O., Kozhikode District, Pin-673 010, holder of CBSE Certificate No. SSE/2017/1843933 with Register No. T117/42296/0025 of March 2017, and in the Senior School Certificate No. SSCE/2020/0562765 with Register No. T420/75018/0153 of March 2020, in the Birth Certificate Registration No. III/858/2001 date of Registration 26-3-2001 issued by the Health Officer Registrar of Births and Deaths, Corporation of Calicut, in the PAN Card No. BZWPT1866P issued from Income Tax Department, Govt. of India, have changed my name as Amal Shajahan.

This change will come into effect in all records related to me.

Vengeri.

AMAL N T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Radhakrishnan.V, Sarada Nilayam, Kanacham Veedu (House), Viruppil Road, IMG Thazham, Chelavoor P.O., Kozhikode District, Pin-673 571, holder of Junior Technical School Leaving Certificate with Register No. 1136 of April 1975, in the Ration Card No. 2157014570 (Sl. No. 2) issued on 15-3-2017 by the C. R. O. North, Kozhikode and entered as R K Nayak in the Election Identity Card No. SVJ5731237 issued on 6-2-2020 by the Electoral Registration Officer, Assembly Constituency 27 Kozhikode and as R K Nair in the PAN Card No. ALLPV9243J issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I will be known by the name Radhakrishnan. V only.

This change will come into effect in all records related to me.

Chelavoor,

29-1-2021.

_____ RADHAKRISHNAN. V

NOTIFICATION

I, Deepthi. T, Ullattil House, Chevayoor P.O., Kozhikode District, Pin-673 017, do hereby notify for the information of all concerned authorities and the public that my minor daughter Avandhika U, holder of Birth Certificate with Registration No. 4941/2016, date of Registration 15-2-2016, issued by the Sub Registrar of Birth & Death, Kozhikode Corporation, in the Ration Card No. 2157022764 (Sl. No. 7) issued on 15-3-2017 by the City Rationing Officer North, Kozhikode, is one and the same person. Hereafter I have changed her name as Avanthika U.

This change will come into effect in all records related to her.

Chevayoor.

DEEPTHI. T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdul Kabeer Bava. V, Veluthedath House, Cheruvadi P.O., Mavoor (via), Kozhikode Taluk, Kozhikode District, Pin-673 661, presently working as Junior Urdu Teacher (8 Years HG) in Tharakkal AUP School Tuvvur, holder of SSLC Book No. J265838 with Register No. 140340 of March 1997, in the Vocational Higher Secondary Examination Certificate No. VE 85477 with Register No. 15980 of March 1999 issued from Board of Vocational Higher Secondary Examination, Govt. of Kerala, in the BA Degree Examination Certificate No. 0467368 with Register No. 21873 issued on 7-6-2014 by the University of Calicut, in the Post Graduate Diploma/Certificate in Counselling No. 089 with Register No. CUAOGCO 001, issued on 22-2-2016 by the University of Calicut, in the ADIB-I-FAZIL Extract Certificate Folio No. 173 with Register No. 3401 dated 17-12-2005 by the University of Calicut, in the Provisional Certificate Folio No. 396877 dated 4-1-2014 by the University of Calicut, in the PAN Card No. BHBPA0483N issued from Income Tax Department, Government of India, in the Driving License No. 10/1137/2010 issued on 22-1-2010 by the Assistant LA, Malappuram, in the Birth Certificate of my daughter Fahmida Shirin. V (Registration No. 4826/2013 date of Registration 21-6-2013 issued by the Registrar of Births and Deaths, Manjeri Municipality), in the Birth Certificate of my daughter Fathima Jalwa.V (Registration No. 8761/2017, date of Registration 17-10-2017 issued by the Registrar of Births and Deaths, Manjeri Municipality), entered as Abdul Kabeer in the Election Identity Card No. JPY1224328 issued on 12-1-2002 by the Electoral Registration Officer, Thiruvambadi LA Constituency, entered as Abdul Kabeer Bava Veluthedath in the Passport No. R5043697 issued on 4-5-2018 by the Passport Officer, Passport Office, Kozhikode, entered as Abdul Kabeer Bava in the Ration Card No. 2159307086 (Sl. No. 3) issued on 2-8-2019 by the Taluk Supply Officer, Kozhikode is one and the same person. Hereafter I have changed my name as Abdul Kabeer. V.

This change will come into effect in all records related to me.

Cheruvadi.

ABDUL KABEER BAVA. V

NOTIFICATION

I, Udaya Kumar Maveloth, Ram Nivas (House), Chennamagalam, Chorode P.O., Kozhikode Taluk, Kozhikode District, Pin code-673 106, do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered in the S.S. L. C. Book No. A 317809 with Register Nos. 249965 of March 1989, 698 of September 1989 and 329357 of September 1990, as Hindu-Thiyya is corrected as Hindu-Vaniyan, vide Certificate No. J1.318/2020 dated 18-1-2021 issued by the Tahsildar, Vadakara.

This correction will come into effect in all records related to me.

Vadakara.

UDAYA KUMAR MAVELOTH

NOTIFICATION

I, Dhanya. K. M, Marumayil House, Cherukulathoor P.O., Peruvayal, Kozhikode District, Pin-673 008, do hereby notify for the information of all concerned authorities and public that my Caste which is wrongly entered in the SSLC Book No. L 586601 with Register No. 503113 of March 2011 as Hindu-Panikker, is corrected as Hindu-Kaniyar Panicker vide Certificate No. K1-3443/2020/Kdis dated 5-2-2021 issued by the Tahsildar, Taluk Office, Kozhikode.

This correction will come into effect in all records related to me.

Peruvayal,
9-2-2021.

DHANYA. K.M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Varghese Simon, Thondalil House, Maikave P.O., Kozhikode District, Pin-673 573, holder of SSLC Book No. K472909 with Register No. 206980 of March 2010, in the Birth Certificate Registration No. 612/1992 date of Registration 29-2-1992 issued by the Registrar of Births

and Deaths, Sulthan Bathery Grama Panchayath, and also in the Driving Licence No. 57/4818/2012 issued on 28-6-2012 by Asst. L A Koduvally, in the Election Identity Card No. WYO0184515 issued on 7-2-2011 by the Electoral Registration Officer, Thiruvambadi Assembly Constituency, in the Passport No. N 4680903 issued on 12-11-2015 by the Passport Officer, Passport Office, Kozhikode, in the PAN Card No. HDLPS8842F issued from Income Tax Department, Govt. of India, have changed my name as David Simon.

This change will come into effect in all records related to me.

Maikave.

VARGHESE SIMON

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sooraj Santhosh, Chumappumkal (House), Koorachund P. O., Kozhikode Taluk, Kozhikode District, Pin code-673 527, holder of SSLC Book No. R 457041 with Register No. 303204 of March 2016, in the Higher Secondary Examination Certificate No. HSE 3/2018/314648 with Register No. 5307749 issued by Board of Higher Secondary Examination, Govt of Kerala, in the Passport No. T 2639251 issued on 12-4-2019 by the Regional Passport Officer, Regional Passport Office, Kozhikode, in the Driving Licence No. KL77 20190020900 issued on 16-12-2019 by the SRTO, Perambra, entered as Suraj Santhosh in the Birth Certificate Registration No. XIII/884/2000 date of Registration 25-10-2000 issued by the Health Officer and Registrar of Births and Deaths Corporation of Calicut, is one and the same person, I have embraced Islam Religion from Christian R.C. Community with the name Muhammed Swalih. Hereafter I will be a member of Islam Religion and have changed my name as Muhammed Swalih.

This change will come into effect in all records related to me.

Koorachund.

SOORAJ SANTHOSH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreedevi P C, Kochupurakkal House, Kakkad Post, Kakkavayal, Thamarassery Taluk, Kozhikode-673 586, holder of SSLC Book No. 185929 with Register No. 94615 of March 1989, entered as Sreedevi in the Election Identity Card No. WYO0144956 issued on 12-1-2011 by the Electoral Registration Officer for Thirivambadi L A Constituency, in the PAN Card No. JXNPS7194J issued from Income Tax Department, Government of India, entered as Sreedavi Skaria in SSLC Certificate of my son Alex K Skaria Book No. N 225843 with Register No. 476753, entered as Shiny in the Birth Certificate of my daughter Akssa Skaria Registration No. 101 date of Registration 7-9-1996 issued by Headquarters, Deputy Tahsildar, Coimbatour, entered as Shyni in the Birth Certificate of my son Alex K Skaria Registration No. 55/98 date of Registration 3-2-1998 issued by the Registrar of Births and Deaths Agali Grama Panchayath, entered as Sreedevi Alias Shiny in the Ration Card No. 2178052424 (Sl. No. 1) issued on 15-3-2017 by the City Rationing Officer, Kozhikode, entered as Shiny Skaria in the SSLC Certificate of my daughter Akssa K Skaria Book No. 591187 with Registration No. 210874 of March 2012, and in the Passport of my daughter Akssa Kochupurackal Skaria T2584401 dated 17-12-2019 issued by the Passport Officer Kochi, is one and the same person. Hereafter I will be known by the name Shiny Skaria only.

This change will come into effect in all records related to me.

Kakkad. SREEDevi P C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mery Jacob, Nedumthundathil House, Kadalmadu Post, Kadalmadu, Thomattuchal, Sulthan Bathery Taluk, Wayanad District, Pin-673 581, holder of S. S. L. C. No. N 262368 with

Gaz. No. 13/2021/DTP (Part IV).

Register No. 518448 of March 2013, in the Election Identity Card No. WZV0890574 issued on 16-1-2018 by the Electoral Registration Officer, 18, Sulthan Bathery Constituency have changed my name as Jeslin Mery Jacob only.

This change will come into effect in all records related to me.

Thomattuchal, 10-2-2021. MERY JACOB

പട്ടണക്കാട് സബ് രജിസ്ട്രാർ ഓഫീസിൽ നിന്നും പരസ്യപ്പെടുത്തുന്നത്

വിൽ എൻക്വയറി 1/2021

(കരട്)

C. No.-35/2021. 2021 മാർച്ച് 8.

എറണാകുളം ജില്ലയിൽ ഇളംകുളം വില്ലേജിൽ കരുക്കടവ് ദേശത്ത് കൊച്ചി കോർപ്പറേഷനിൽ വാക്കയിൽ വീട്ടിൽ കരുണാകരപ്പണിക്കർ മകൻ പെൻഷണർ 74 വയസ്സുള്ള (1) പി. കെ. മോഹനകൈമളം (2) ടിയാന്റെ ഭാര്യ പെൻഷണർ 72 വയസ്സുള്ള ഡോക്ടർ (3) എം. ചന്ദ്രികയും ചേർന്ന് ചേർത്തല നടവത്ത് നഗർ പി. ഒ., ചന്ദ്രാലയം വീട്ടിൽ സി. ഹരിഹരൻ, ചേർത്തല, എരമല്ലൂർ പി. ഒ., കൊക്കത്ത് (രോഹിണി) വീട്ടിൽ ഡി. രാജഗോപാലൻ എന്നിവരെ സാക്ഷികളാക്കി 8-10-2018-ൽ ഒപ്പിട്ടു പുർത്തിയാക്കിയ ഒരു വിൽപത്രം രജിസ്റ്റർ ചെയ്യുന്നതിലേക്കായി ടി വിൽപത്രത്തിലെ 1-ാം കക്ഷി പി. കെ. മോഹനകൈമൾ 16-2-2021-ൽ പട്ടണക്കാട് സബ് രജിസ്ട്രാർ മുമ്പാകെ ഹാജരാക്കുകയും ആയത് സ്വീകരിച്ച് പി4/2021 ആയി ഈ ഓഫീസിൽ സൂക്ഷിക്കുകയും ചെയ്തിട്ടുള്ളതാണ്. വിൽപത്രത്തിലെ 2-ാം കക്ഷിയായ ഡോ. എം. ചന്ദ്രിക 5-3-2019-ൽ മരണപ്പെട്ടിട്ടുള്ളതാണ്. പ്രസ്തുത വിൽപത്രം രജിസ്റ്റർ ചെയ്യുന്നത് സംബന്ധിച്ച് സാക്ഷികളുടെ വിസ്താരം 15-5-2021-ന് രാവിലെ 10 മണിക്ക് പട്ടണക്കാട് സബ് രജിസ്ട്രാർ ഓഫീസിൽ വച്ചു നടത്തുന്ന വിവരം പരസ്യപ്പെടുത്തിക്കൊള്ളുന്നു. പ്രസ്തുത വിൽപത്രം രജിസ്റ്റർ ചെയ്യുന്നത് സംബന്ധിച്ച് ആർക്കെങ്കിലും എന്തെങ്കിലും ആക്ഷേപമുള്ള പക്ഷം ആയത് പരസ്യ തീയതി മുതൽ 30 ദിവസത്തിനകമോ 15-5-2021 വൈകുന്നേരം 5 മണിക്കു മുമ്പോ പട്ടണക്കാട് സബ് രജിസ്ട്രാർ ഓഫീസിൽ നേരിട്ടു ഹാജരായി ബോധിപ്പിക്കേണ്ടതാണ്. പിന്നീടുള്ള ആക്ഷേപങ്ങൾ പരിഗണിക്കപ്പെടുന്നതല്ല എന്ന വിവരം ബന്ധപ്പെട്ടവരെ അറിയിച്ചുകൊള്ളുന്നു.

(ഒപ്പ്)

പട്ടണക്കാട്. സബ് രജിസ്ട്രാർ.